

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/1912/A

From :- Smti. Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti Indira Barman,
District & Sessions Judge,
Bongaigaon.

Dated Guwahati, the 2nd April, 2018.

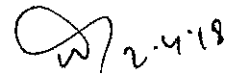
Sub:- **Restricted holiday along with station leave permission.**

Ref:- Your letter No.DJB.I-11/2018/1302, dtd. 28.03.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for restricted holiday on 31.03.2018 along with headquarter leave permission w.e.f. the afternoon of 29.03.2018 till the morning of 02.04.2018 has been granted / ~~rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

